

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Andhra Pradesh Economic Restructuring (APER) Project has an ICDS Component at a cost of Rs. 392 Crore which is proposed to be taken as a Centrally sponsored scheme.

(b) The project proposes to cover a total of 251 blocks under ICDS Scheme including 143 new uncovered rural blocks and 108 existing ICDS blocks.

(c) The project is likely to improve the nutritional, health, cognitive and psycho social status of children below 6 years of age; improve nutritional and health of pregnant women, lactating mothers and adolescent girls; empower women through increased awareness so as to take better care of their personal and household health and nutrition needs.

(d) The project proposal has been processed for obtaining necessary clearances.

Anti-Infiltration Plan

4045. SHRI RANJIB BISWAL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have finalised anti-infiltration plan;

(b) if so, the salient features thereof;

(c) whether the plan so drafted aimed a forcing Pakistan to roll back its anti-India policy on Kashmir; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) With a view to tackle the problem of militancy sponsored from across the border in Jammu & Kashmir and also to frustrate their attempts the Government have adopted a multi-pronged approach, which among other things includes *inter alia*, strengthening the border management to curb infiltration and exfiltration through the International border and Line of Control in J&K.

PHC/FPC Functioning in North-Eastern States

4046. SHRI NRIPEN GOSWAMI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of Primary Health Centres and Family Planning Centres functioning in the North-Eastern States particularly in Assam as on June 30, 1998;

(b) the total amount sanctioned by the Government to these Centres during the last three years, year-wise and state-wise; and

(c) the total amount released by the Government to these Centres during the last three years, year-wise, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) Statement is annexed.

Statement

(Rs. in lakh)

State	No of PHCs*		Rural Family Welfare Centres				Urban Family Welfare Centres				District Level Post Partum Centres				Sub-District Level Post Partum Centres			
	functioning	Functioning	Allocation/released			Functioning	Allocation/Released			Functioning	Allocation/Released			Functioning	Allocation/Released			
			as on	as on	1995-96		1996-97	1997-98	as on		1995-96	1996-97	1997-98		as on	1995-96	1996-97	1997-98
Arunachal Pradesh	47	NA	-	NA	NA	6	3.00	10.00	20.00	0	0.00	0.00	0.00	1	3.50	5.00	7.00	
Assam	619	134	430	430.00	543.00	10	15.00	12.00	30.00	11	33.00	33.00	52.00	30	89.00	89.00	119.00	
Manipur	72	31	93	93.00	126.00	2	4.00	5.00	7.00	3	13.00	13.00	21.00	1	3.50	5.00	7.00	
Meghalaya	82	23	66	66.00	93.00	1	2.00	2.50	3.00	3	11.00	11.00	17.00	1	3.50	5.00	7.00	
Mizoram	38	14	42	42.00	57.00	1	2.00	2.50	3.00	2	10.00	10.00	16.00	4	15.00	20.00	27.00	
Nagaland	33	7	21	21.00	28.00	0	0.00	0.00	0.00	1	4.00	4.00	8.00	1	3.50	5.00	7.00	
Sikkim	24	15	60	60.00	61.00	1	2.00	2.50	3.00	1	5.50	5.50	8.00	2	10.00	10.00	14.00	
Tripura	56	35	105	105.00	142.00	9	7.00	7.00	9.00	1	5.00	5.00	8.00	3	10.50	15.00	20.00	

* Primary Health Centres and Community Health Centres are established out of Basic Minimum Services Programme outlay.